## Annexure-5

## Name of the Corporate Debtor: Morarjee Textiles Limited

## Date of commencement of CIRP: 09th February 2024

List of creditors as on: 01 July 2025

List of Operational creditors (Government Dues)

S No	Name of Creditor	Details of Claim received		Details of Claim admitted						Amount of	Amount of any mutual dues,	Amount of claim	Amount of claim under	Remarks
		Date of receipt	Total Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered by	Whether related		contingent claim	that may be set- off	not admitted	verification	
				admitted		security interest	guarantee	party	in CoC					
1	INCOME TAX DEPARTMENT	15-Mar-24	1,452,120	1,452,120	Operational	-		No	NA	-		-	-	
2	Maharashtra State Electricity Distribution Co. Limited.	22-Feb-24	47,827,140	47,760,527	Operational	-		No	NA	-		66,613	-	
3	CGST & Central Excise, Nagpur-I Commissionerate	16-Apr-24	276,181,820	1	Operational	-		No	NA	276,181,819		-	-	Note 1
4	COMMISSIONER OF CUSTOMS, JNCH	3-May-24	40,683,645	40,683,645	Operational	-		No	NA	-		-	-	
5	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	21-Mar-24	3,808,491	3,808,491	Operational	-		No	NA	-		-	-	
6	Customs commissionerate, Nagpur	27-Jun-24	587,303,141	587,303,141	Operational	-		No	NA	-		-	-	
7	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	5-Mar-24	1,873,648	1,873,648	Operational	-		No	NA	-		-	-	
8	Bombay State Tax (Now part of GST Department, Government of Maharastra)	14-Aug-24	37,548,766	37,548,766	Operational	-		No	NA	-		-	-	Note 2
9	EMPLOYEES PROVIDENT FUND ORGANIZATION	13-Sep-24	56,731,183	40,869,447	Operational	-		No	NA	-		15,861,736	-	
10	GRAMPANCHAYAT SALAIDABHA	15-Oct-24	6,959,997	4,763,003	Operational	-		No	NA	-		2,196,994	-	
11	EXECUTIVE ENGINEER, MIDC, NAGPUR, (E&M)	2-Jan-25	19,676,792	14,913,789	Operational	-		No	NA	-		4,763,003	-	
12	WESTERN COALFIELDS LIMITED	17-Jan-25	107,276	107,276	Operational	-		No	NA	-		-	-	
13	EMPLOYEES PROVIDENT FUND ORGANIZATION MUMBAI	2-Sep-24	3,021,079	1,988,673	Operational	-		No	NA	-		1,032,406	-	
	Total		1,083,175,098	783,072,527						276,181,819		23,920,752		

Note 1: The company has a filed a appeal to the appeal to the appeal to the appeal to the appeal of the action (1) of section 35B of the act in the customs, excise and service tax appealate tribunal (CESTAT) against the Order in original no. 08-24/CEX/2017/PC/NGP-I dated 31.05.2017. The matter is yet to be heared before the CESTAT. Thus, In view of the above, we are admitting this claim at INR 1. Note 2: The claim is admitted in the absence of data regarding this claim, which was requested from the erstwhile management, and no response has been received from them till date.